

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1542  
ANSWERED ON:31.07.2003  
SETTING UP OF HEAVY INDUSTRIES BY MNCS  
T.T.V. DHINAKARAN

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the details of Heavy Industries that have been set up by multinational companies either independently or jointly, State-wise showing the investment in each industry;
- (b) the steps taken to attract more foreign investment in setting up Heavy industries in the country; and
- (c) the areas where more such industries are required to be set up as perceived by the Government?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SUBODH MOHITE)

- (a) There is no formal classification of industries as 'Heavy'. However, with the delicensing of the Industry in almost all sectors, from August,1991 to April,2003, 23,721 foreign direct investment proposals amounting to Rs. 285921 crore have been approved for setting up of various Industries in different states of the country. The details of such proposals including items of manufacture/activity are published in the monthly News Letter of the Secretariat for Industrial Assistance (SIA) which is widely circulated, including to the Parliament Library.
- (b) Foreign Direct Investment (FDI) being a critical input for accelerated economic growth, is now welcome in most Sectors through automatic route.
- (c) Promoters are free to decide the location of the Industry they want to set up in the country.